

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

CP No.305/2016 in OA No.3312/2015

This the 7th day of December, 2016

**Hon'ble Shri V. Ajay Kumar, Member(J)
Hon'ble Dr. Birendra Kumar Sinha, Member(A)**

Shri Sanjay Kumar
S/o Late Sh. R.P. Sinha
R/o F-2/133, Sector 11
Rohini, Delhi-110085.Applicant

(Through Advocate: Shri Raj Kumar)

Versus

1. Shri Govind Ram
Dy. Commissioner (Admn.)
Transport Department
Govt. of NCT of Delhi
5/6, Under Hill Road, Delhi-110054.
2. Shri Sanjay Kumar
Commissioner, Ministry of Transport
Govt. of NCT of Delhi
5/9, Under Hill Road
Delhi-110054.Respondents

(By advocate: Ms. Sumedha Sharma)

Order (oral)

V. Ajay Kumar, Member(A)

When this matter was taken up for hearing, learned counsel for the respondents while producing a copy of order dated 05.12.2016 passed by the respondents submits that they have fully complied with the Order of this Tribunal dated

10.09.2015 in OA No.3312/2015 and accordingly prayed for dismissal of this CP. We have also perused the said order. In the circumstances and in view of the order passed by the respondents dated 05.12.2016, we are satisfied that the Order of this Tribunal has been substantially complied with. Accordingly, the CP is closed. Notices issued to the respondents are discharged. However, the applicant is at liberty to question the order now passed by the respondents, if he is still aggrieved, in accordance with law. No costs.

(Dr. Birendra Kumar Sinha)
Member(A)

(V. Ajay Kumar)
Member(J)

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